

Shri Punnoose : Has this Panel examined the pattern of education obtaining in the various States, and has it made recommendations with regard to each State?

Shri S. N. Mishra : I have submitted that the Panel considered primary, secondary, university, technical and vocational education and all that. So I think the Panel considered this aspect also.

Shri V. P. Nayar : You are not sure?

Shri N. B. Chowdhury : May I know whether this Panel will be a permanent body to advise Government on educational matters or whether it will be only a temporary body in the matter of formulation of the Second Five Year Plan and certain other matters?

Shri S. N. Mishra : The future of the Panel has not yet been decided. It was set up primarily to advise the Planning Commission in the formulation of the Education Plan.

MACHINE TOOLS' SURVEY

***2160. Shri Bansal :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether the ten-man Committee set up by Government to make recommendations regarding the development of the Machine Tool Industry, has completed its survey and submitted a report ;

(b) if so, the number of Machine Tools in the country at present and the future assessment therefor in different categories ; and

(c) what are the other recommendations made by the Committee?

The Minister of Industrial Development (Shri M. M. Shah) : (a) to (c). The Committee has not yet completed its work.

Shri Bansal : May I know if any time-limit has been placed on this Committee for the completion of its work and, if so, when is it expected to submit its report?

Shri M. M. Shah : By the end of July.

Shri Bansal : May I know if it has been brought to the notice of the Government that even small-scale industries are suffering from the lack

of machine tools and those who want to set up small-scale industries are not able to do so because machine tools are not available in the country; and, if so, are Government thinking of doing anything even before the report is out, to help the small-scale industries?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : The work of this committee is not to make machine tools available for small-scale industries immediately but is concerned with the manufacture of machine tools generally. If the question of non-availability of machine tools mentioned by my hon. friend could be substantiated and if he could give me the details, I can arrange for the import of this type of machine tools.

Shri H. N. Mukerjee : Will the Minister please tell us if Government has made any attempt to link up machine tools production with the work in the defence installations and so help to prevent such calamities as retrenchment of defence factory personnel?

Shri T. T. Krishnamachari : The question of Machine tool production and defence installations is somewhat different and a link-up between the two can only be made in regard to one particular establishment unless it be that the hon. Member knows more about defence installations than I do—perhaps he does. A link-up such as is possible and desirable will certainly be attempted.

Shri Velayudhan : May I know whether this Machine tool factory committee will survey the present functioning of the only machine tool factory we are having in Bangalore and submit a report on that also, regarding the progress?

Shri T. T. Krishnamachari : No, Sir; except so far as the progress that has to be made in machine tool production generally.

INDIANS IN MADAGASCAR

***2161. Shri D. C. Sharma :** Will the Prime Minister be pleased to state :

(a) how many Indians have been asked to leave the island of Madagascar after the merger of Pondicherry into India; and

(b) the number of Indians who are still living in Madagascar?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Five, but none of them has left Madagascar.

(b) The exact number is not available; but it is estimated that the number will be around 14,000.

Shri D. C. Sharma: May I know the reasons why the Indians had to leave Madagascar?

Shri Anil K. Chanda: I could not follow the question.

Mr. Deputy-Speaker: The reasons why the Indians had to leave Madagascar though the answer was that none left.

Shri Anil K. Chanda: The charges against them are generally anti-social activities.

Shri D. C. Sharma: May I know what is the nature of these anti-social activities with which these persons have been charged? May I know whether these charges are genuine or not?

Shri Anil K. Chanda: Blackmarketing, cases of bankruptcy accompanied by fraud, complicity in unauthorised business transactions, purchase and sale of stolen goods, etc.

Shri D. C. Sharma: May I know which embassy or legation looks after the interests of the Indians in Madagascar?

Shri Anil K. Chanda: We have a Consul General there.

Shri Kasliwal: May I know if the Government has any information as to whether after the merger of Pondicherry with India, any fresh restrictions have been placed on the migration of Indians into Madagascar?

Shri Anil K. Chanda: Not that we know of. So far as this matter is concerned, in previous years also, roughly speaking, every year four or five people have been expatriated from Madagascar.

Shri H. N. Mukerjee: May I know if Government has tried to ascertain the nature of the so-called anti-social activities alleged against the Indians prior to their expulsion and whether Government is in a position to find out if these Indians were taking part in their own way in whatever nascent nationalist movement there might be in Madagascar?

Shri Anil K. Chanda: In every such case, the Commissioner for India in Madagascar takes up the question with the Government and it is because of this that, though, since the merger of Pondicherry with India, five notices have been served on these people, they have not yet been finally expatriated. The cases are under consideration before the Government.

Shri Bansal: May I know if the Government is aware that there is a concerted drive in certain East African countries to ban the entry of Indians from those territories and whether the Government of Kenya has adopted a White Paper banning the entry of Indians in that area?

Shri Anil K. Chanda: It is entirely a separate question. But, it is a fact.

TOBACCO

***2162. Shri Wodeyar:** Will the Minister of Commerce and Industry be pleased to state the steps taken by Government to strengthen and explore markets for Indian tobacco in the East European countries?

The Minister of Commerce (Shri Karmarkar): A statement is laid on the Table of the House. [See Appendix XIII, annexure No. 14.]

Shri Wodeyar: May I know whether any significant rise in the export of Indian tobacco has been noticed in these countries after the visit of the Soviet leaders to India?

Shri Karmarkar: The visit of the Soviet leaders was a goodwill visit. No immediate spur in tobacco export has taken place as a result of that visit. I am glad to tell my hon. friend that there is now no difficulty with regard to virginia tobacco so much